GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 605 TO BE ANSWERED ON 06.02.2025

CENTRALLY SPONSORED SCHEMES AND CENTRAL SECTOR SCHEMES FOR DEVELOPMENT OF TRIBALS

605. DR. BACHHAV SHOBHA DINESH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of Centrally Sponsored Schemes and Central Sector Schemes being implemented for tribal development in Maharashtra during the last five years, scheme/district- wise, particularly in Nashik and Dhule;

(b) the details of funds allocated, sanctioned, released and utilized for each of the above schemes during the said period, scheme/district-wise, in Maharashtra, particularly in Nashik and Dhule;

(c) the details of physical targets set and achieved while implementing the above schemes during the said period, year/scheme/district-wise in Maharashtra, particularly in Nashik and Dhule;

(d) whether there is time and cost overrun of any of the above schemes and if so, the reasons therefor; and

(e) the steps taken/being taken by the Government for expediting the projects?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) to (c): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country. 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document in the link https://www.indiabudget.gov.in/doc/eb/stat10b.pdf.

Further, Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the Scheduled Tribes (STs) in the country. Details of major schemes/programmes implemented by the Ministry are given at Annexure I. Ministry does not release fund to districts directly.

Under Pradhan Mantri Awas Yojana-Gramin, 1,45,461 houses were sanctioned for STs in Nashik, of which 58,972 have been completed. In Dhule, 91681 houses were sanctioned for STs, and of them 39,950 have been completed. Under Pradhan Mantri Kisan Samman Nidhi (PM KISAN), 2,32,594 ST farmers in Nashik and 79,146 ST farmers in Dhule were benefitted in 2023-24.

4975 villages under 32 districts of Maharashtra covering 46,94,682 STs are being covered under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan. 767 village of Nashik covering 8,28,239 STs and 213 villages of Dhule covering 3,21,369 STs are being covered under Abhiyan. Under Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, Rs 417.49 lakh was sanctioned to NGOs working in Nashik benefitting 1979 STs and Rs. 2617.03 Lakh to NGOs in Dhule benefitting 10549 STs from 2019-20 to 2023-24.

As informed by Department of Tribal Development, Maharashtra, physical and financial progress of schemes of the Ministry in Nashik and Dhule districts is given at Annexure II.

(d) to (e): Department of Tribal Development, Maharashtra has informed that implementation of the schemes is in progress as per the guidelines of the schemes and there has been no increase in the fixed amount. Regular review of projects/schemes is being taken by the department.

Further, Ministry convenes meetings/ conferences with State officials for speeding up of implementation of the scheme, and reviewing the physical and financial progress. Progress reports regarding the status of implementation of scheme is also obtained. Ministry-wise interactive dashboards have been developed on PM Gati Shakti portal under PM JANMAN to regularly monitor the intervention-wise or ministry-wise progress of the mission.

Annexure I referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 605 for 06.02.2025 by DR. BACHHAV SHOBHA DINESH regarding "CENTRALLY SPONSORED SCHEMES AND CENTRAL SECTOR SCHEMES FOR DEVELOPMENT OF TRIBALS"

Brief details of major schemes/programmes being implemented by the Ministry of Tribal Affairs in the country:

(i) Dharti Aaba Janjatiya Gram Utkarsh Abhiyan: Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).

(ii) Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN): Government has launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) on 15th November 2023, which is celebrated as Janjatiya Gaurav Divas. The mission with financial outlay of around Rs.24,000 Crore aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, electrification of un-electrified households and sustainable livelihood opportunities in time bound manner in 3 years.

(iii) Pradhan Mantri Janjatiya Vikas Mission (PMJVM): The Ministry of Tribal Affairs is implementing the Pradhan Mantri Janjatiya Vikas Mission (PMJVM), which has been designed through the merger of two existing schemes for the promotion of tribal livelihood, i.e., "Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP" and "Institutional Support for Development and Marketing of Tribal Products/Produce".

The scheme envisages fixation and declaration of Minimum Support Price for the selected MFP. Procurement and Marketing operation at pre-fixed MSP will be undertaken by the designated State Agencies in the event of the prevailing market price of the particular MFP item falling below the stipulated MSP. Simultaneously other medium and long-term issues like sustainable collection, value addition, infrastructure development, knowledge base expansion of MFP and market intelligence development will also be addressed.

(iv) Eklavya Model Residential Schools (EMRS): Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Under the new scheme, Government decided to establish 440 EMRSs, one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). 288 EMRS schools were initially funded under Grants under Article 275(1) of the Constitution, which are being upgraded as per the new model. Accordingly, Ministry has set the target to set up total of 728 EMRSs benefiting around 3.5 lakh ST students across the country.

(v) Grants under Article 275(1) of the Constitution: Under the Proviso to Article 275(1) of Constitution, Grants are released to States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the State Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.

(vi) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of education and health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, livelihood, etc.

(vii) Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

(viii) Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

(ix) National Overseas Scholarships for ST Candidates: The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad. A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups (PVTGs). Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum.

(x) National Fellowship & Scholarship for Higher Education of ST students:

(a) National Scholarship– (Top class) Scheme [Graduate level]: The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 265 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Family income from all sources should not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.

(b) National Fellowship for ST students:750 fellowships are provided to ST students each year for pursing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms.

(xi) Support to Tribal Research Institutes (TRIs): Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn't exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of Apex Committee.

Annexure II referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 605 for 06.02.2025 by DR. BACHHAV SHOBHA DINESH regarding "CENTRALLY SPONSORED SCHEMES AND CENTRAL SECTOR SCHEMES FOR DEVELOPMENT OF TRIBALS"

Financial and Physical Report of Centrally Sponsored Schemes in Nashik and Dhule districts

(Funds in Rs. Lakhs)

Sr N o.	Distr ict	Proj ect	Year		Project N ame	Fund s allo cated	Sancti oned	Relea sed	Utiliz ed	Unsp ent	Physi cal T arget	Achie ved	Schem e Stat us
1	Nash ik	Nash ik		NMAN	Pradhan Mantri Jan jati Adivas i Nyaya M aha Abhiy an (Multi- Purpose C enter)	120.0 0	120.00	120.0 0	61.67	58.33	2	0	Ongoi ng
					Total	120.0 0	120.00	120.0 0	61.67	58.33	2	0	
1	Nash ik	Nash ik	2019 -20	Scholar ship	Post Matri c Scholars hip	5000. 31	5000.3 1	5000. 31	5000. 31	0.00	2689 9	23203	Compl eted
2	Nash ik	Nash ik	2020 -21	i snin	Post Matri c Scholars hip	6500. 81	6500.8 1	6500. 81	6500. 81	0.00	2514 7	21392	Compl eted
3	Nash ik	Nash ik	2021 -22	l shin	Post Matri c Scholars hip	7700. 72	7700.7 2	7700. 72	7700. 72	0.00	2430 8	20653	Compl eted
4	Nash ik	Nash ik	2022 -23	Scholar ship	Post Matri c Scholars hip	8800. 39	8800.3 9	8800. 39	8800. 39	0.00	2495 4	21241	Compl eted
5	Nash ik	Nash ik	2023 -24	Scholar ship	Post Matri c Scholars hip	8700. 96	8700.9 6	8700. 96	8700. 96	0.00	2495 4	21241	Compl eted
					Total	36703 .19	36703. 19	36703 .19	36703 .19	0.00	1262 62	10773 0	
1	Dhul e	Dhul e	2019 -20	Scholar ship	Post Matri c Scholars hip	1000. 35	1000.3 5	1000. 35	1000. 35	0.00	5695	5209	Compl eted

2	Dhul e	Dhul e	2020 -21	Scholar ship	Post Matri c Scholars hip	1200. 44	1200.4 4	1200. 44	1200. 44	0.00	5331	4818	Compl eted
3	Dhul e	Dhul e	2021 -22	Scholar ship	Post Matri c Scholars hip	1200. 50	1200.5 0	1200. 50	1200. 50	0.00	5141	4655	Compl eted
4	Dhul e	Dhul e	2022 -23	Scholar ship	Post Matri c Scholars hip	1400. 35	1400.3 5	1400. 35	1400. 35	0.00	5731	5055	Compl eted
5	Dhul e	Dhul e	2023 -24	Scholar ship	Post Matri c Scholars hip	1600. 94	1600.9 4	1600. 94	1600. 94	0.00	5731	5055	Compl eted
					Total	6402. 58	6402.5 8	6402. 58	6402. 58	0.00	2762 9	24792	
1	Nash ik	ATC Nash ik	2019 -20	SCA	Kayapalat Abhiyan - Furnishing Ashram S chools and Hostels	1000. 00	1000.0 0	1000. 00	1000. 00	0.00	162	162	Compl eted
					Total	1000. 00	1000.0 0	1000. 00	1000. 00	0.00	162	162	
1	Nash ik	ATC Nash ik	2019 -20	275(1)	Furniture t o Ashram schools (K AYAPAL AT)	3452. 06	3452.0 6	3452. 06	3451. 90	0.16	232	232	Compl eted
2	Nach	ATC Nash ik	2019 -20	275(1)	Tribal Yo uth Entrep reneurship Developm ent Progra m 4 days J ourney	5.00	5.00	5.00	4.31	0.69	50	50	Compl eted
					Total	3457. 06	3457.0 6	3457. 06	3456. 21	0.85	282	282	
1	Nash ik	Nash ik	2019 -20	SCA	Providing essential a nd modern equipment to PHC/R H for red uce Mater nal mortali ty rate & High ri	1.00	1.00	1.00	1.00	0.00	1	1	Compl eted

					sk Pregna ncy [1.Res ucitation Kit @145 00 2] Tube ctomy Set @ 5500								
2	Nash ik	Nash ik	2019 -20	SCA	Maharasht ra Andhsh raddha Nir moolan Sa miti-Intera ctive Lect ures with demonstra tion to cur b superstit ious practi ces 5 lac y ear 1 & 5 l ac Y 2	0.35	0.35	0.35	0.35	0.00	5	5	Compl eted
3	Nash ik	Nash ik	2021 -22 & 20 22-2 3	SCA	Pradhan Mantri Ad i Adarsh G ram Yojan a (PMAA GY)		2360.9 9	1038. 16	1038. 16	0.00	126	0	Ongoi ng
					Total	2362. 34	2362.3 4	1039. 51	1039. 51	0.00	132	6	
1	Nash ik	Nash ik	2019 -20		Monitorin g and Eval uation (C CTV Cam era Provid e in A.S.)	32.53	32.53	32.53	32.53		24	24	Compl eted
					Total	32.53	32.53	32.53	32.53	0.00	24	24	
1	Nash ik	Kalw an	2019 -20	SCA	Maharasht ra Andhsh raddha Nir moolan Sa miti-Intera ctive Lect ures with demonstra		0.35	0.35	0.35	0.00	5	5	Compl eted

					tion to cur b superstit ious practi ces 5 lac y ear 1 & 5 l ac Y 2								
					Total	0.35	0.35	0.35	0.35	0.00	5	5	
1	Nash ik	Kalw an	2019 -20	275(1)	Monitorin g and Eval uation (C CTV Cam era Provid e in A.S.)	8.14	8.14	8.14	8.14	0.00	6	6	Compl eted
					Total	8.14	8.14	8.14	8.14	0.00	6	6	
1	Dhul e	Dhul e	2019 -20	SCA	Maharasht ra Andhsh raddha Nir moolan Sa miti-Intera ctive Lect ures with demonstra tion to cur b superstit ious practi ces 5 lac y ear 1 & 5 1 ac Y 2	0.70	0.70	0.70	0.70	0.00	10	10	Compl eted
					Total	0.70	0.70	0.70	0.70	0.00	10	10	
2	Dhul e	Dhul e	2021 -22 & 20 22-2 3	SCA	Pradhan Mantri Ad i Adarsh G ram Yojan a (PMAA GY)	1932. 24	1932.2 4	849.6 3	70.82	778.8 1	118	0	Ongoi ng
					Total	1932. 24	1932.2 4	849.6 3	70.82	77 8.8 1	118	0	
1	Dhul e	Dhul e	2019 -20		Providing heat pump water heat er for bath ing faciliti es for stud ent in gov				48.99		2	2	Compl eted

					ernment as hram scho ol (PO IT DP Dhule) and EMR S								
2	Dhul e	Dhul e	2020 -21	2/5(1)	Providing heat pump water heat er for bath ing faciliti es for stud ent in gov ernment as hram scho ol (PO IT DP Dhule) and EMR S		64.00	64.00	48.98	15.02	2	2	Compl eted
					Total	128.0 0	128.00	128.0 0	97.97	30.03	4	4	